

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

RAJYA SABHA

**UNSTARRED QUESTION NO. 2980
TO BE ANSWERED ON 21.03.2018**

**INSPECTIONS CONDUCTED UNDER THE BUILDING AND OTHER
CONSTRUCTION WORKERS ACT**

2980. SHRI B. K. HARIPRASAD:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of inspections under the Building and Other Construction Workers (Regulation of Employment and Conditions of Service) Act, 1996, the State/ UT-wise and year-wise details about the number of convictions under the Act; and**
(b) the State/UT-wise and year-wise details for the last three years?

ANSWER

**MINISTER OF STATE(IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) & (b): The office of the Chief Labour Commissioner (Central) conducts regular inspection of the construction establishments falling under the Central Sphere to ensure the compliance of Safety Provisions as per Building and Other Construction Workers (Regulation of Employment and Conditions of Service) Act, 1996. Details of the last three years have been mentioned in Annexure.

ANNEXURE

Statement Showing : BOCW Act

S. No	Enactment	No. of Inspections made		
		2015-16	2016-17	2017-18 *
1	Ahmedabad	118	87	107
2	Ajmer	82	34	67
3	Asansol	19	18	20
4	Bangalore	98	58	52
5	Bhubaneswar	60	50	58
6	Chandigarh	231	246	84
7	Chennai	56	57	47
8	Cochin	118	114	90
9	Delhi	29	81	80
10	Dhanbad	480	25	54
11	Dehradun	81	55	70
12	Guwahati	89	88	77
13	Hyderabad	78	53	59
14	Jabalpur	108	94	73
15	Kanpur	58	25	61
16	Kolkata	122	88	104
17	Mumbai	105	49	61
18	Nagpur	43	49	34
19	Patna	55	31	9
20	Raipur	85	70	119
	Total	2115	1372	1326

Convictions (under Prosecutions)		
2015-16	2016-17	2017-18 *
50	2	4
6	1	3
0	0	0
15	10	1
4	0	5
11	6	8
0	0	0
35	8	6
2	46	0
2	13	2
0	0	0
0	0	0
8	1	0
17	4	2
17	5	0
8	44	0
6	1	2
12	18	10
0	0	0
2	181	128
195	340	171

Note: *for the period (Apr-Feb)
